

(12) Statement No. IV—Hundred and Fifty-fifth Session, 1990.

(13) Statement No. III—Hundred and Fifty-sixth Session, 1990.

(14) Statement No. II—Hundred and Fifty-seventh Session, 1991.

[Placed in Library. See LT No. 49/91].

I. Report and Accounts (1989-90) of the Mahanagar Telephone Nigam Limited, New Delhi and related papers.

II. Report and Accounts (1989-90) of the Videsh Sanchar Nigam Limited, Bombay, and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Annual Report and Accounts of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Nigam.

[Placed in Library. See LT No. 74/91].

(ii) (a) Fourth Annual Report and Accounts of the Videsh Sanchar Nigam Limited, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Nigam.

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-75/91]

Report of the Committee on papers laid on the Table—presented.

Presentation of the report of the Committee on papers Laid on the Table.

SHRI RAJNI RANJAN SAHU (Bihar): I lay the Thirty-ninth and Fortieth Reports (in English and Hindi) of the Committee on Papers Laid on the Table.

THE DEPUTY CHAIRMAN: There are no Special Mentions. Now, Motion of Thanks on the President's Address. (Interruptions)

SHRI V. NARAYANASAMY (Pondicherry): In West Bengal, there is violence... (Interruptions) Innocent Congressmen are killed. The police are totally ineffective. I want the Home Minister to investigate ... (Interruptions)

डा० अब्दुल अहमद (राजस्थान): मैडम, राजस्थान में भारतीय जनता पार्टी की सरकार है और वहाँ के अधिकारियों को मंत्रियों द्वारा पीटा जा रहा है। ये भारतीय जनता पार्टी सरकार के मंत्री आई०ए०एस० अधिकारियों को पीट-पीट कर अपनी बात मनवाना चाहते हैं।... (व्यवधान)

SHRI V. NARAYANASAMY: Innocent Congressmen are killed. I want the Home Minister to investigate. (Interruptions)

THE DEPUTY CHAIRMAN: Please take your seats.

डा० अब्दुल अहमद: अभी दो दिन पहले वहाँ भारतीय जनता पार्टी के मंत्री ने आई०ए०एस० अधिकारी को बहुत पीटा। इस तरह वह अपनी मोनोपोली चलाना चाहते हैं।

डा० रत्नाकर पाण्डेय: मैडम, आप जब आदेश देंगी, तब बोलूंगा।

SHRI V. NARAYANASAMY: It is a serious matter. The Home Minister should investigate into the matter. (Interruptions)